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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

(221) CRL.A. 233/2022 & CRL.M.A. 29808/2023, CRL.M.(BAIL) 620/2022

MOHD SALEEM KHAN Through: .....Appellant Mr.Gautam Khazanchi, Mr.Vaibhav Dubey, Ms.Pooja Deepak, Advs.

(222) CRL.A. 271/2022 SHIFA UR REHMAN Through:

.....Appellant Mr.Salman Khurshid, Mr.Bilal A. Khan & Ms. Anshu Kapoor, Advs.

(225) CRL.A. 677/2022 ATHAR KHAN

Through:

.....Appellant Mr.Arjun Dewan, Ms.Varisha

Sharma, Mr.Aryan Deol, Advs.

(226)+ CRL.A. 210/2022 & CRL.M.A. 12338/2023, 13472/2023 ABDUL KHALID SAIFI @KHALID SAIFI .....Appellant Through: Ms.Rebecca M. John, Sr. Adv. with Mr.Bhavook Chauhan, Mr.Rajat Kumar, Ms.Anushka Baruah, Mr.Chinmay Kanouja, Mr.Nilanjan Dey, Advs.

(227) CRL.A. 211/2022 & CRL.M.A. 13479/2023 GULFISHA FATIMA .....Appellant Through: Mr.Kapil Sibal, Sr. Adv

Mr.Kapil Sibal, Sr. Adv. with Mr.Sushil Bajaj, Mr.Sarim Naved, Mr. Harsh Bora, Ms.Maulshree Pathak, Mr.Abhik Chimni, Mr.Md.Shahrukh, Mr.Ashish Chojar, Ms.Alka Chojar, Advs

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#### versus

## STATE GOVT OF NCT OF DELHI .....Respondent Through: Mr.S.V.Raju, ASG, Mr.Amit Prasad, SPP with Ms.Ruchika Prasad, Mr.Ayodhya Prasad, Ms.Chanya Jaitly, Advs. alongwith Insp. Anil Kumar, Insp.Suhaib Ahmad Farooqui, SIT/Special Cell, Delhi Police

### CORAM: HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE SHALINDER KAUR <u>O R D E R</u> 25.11.2024

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Arguments heard in part.

List for remaining arguments on 6<sup>th</sup> December, 2024 at 2.30 p.m.

# NAVIN CHAWLA, J

### SHALINDER KAUR, J

NOVEMBER 25, 2024/Arya/VS

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